GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

(DEPARTMENT OF SPORTS) **RAJYA SABHA**

UNSTARRED QUESTION NO- 1433

ANSWERED ON- 11/12/2025

ALLOCATION OF FUNDS UNDER KHELO INDIA SCHEME

1433. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the State-wise details of funds allocated and released under the Khelo India scheme since 2020;
- (b) the reasons for variations in allocations across States during this period; and
- (c) whether Government has conducted any assessment or review of these inter-State differences and if so, the findings thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. Funds are allocated and released Scheme-wise and not Statewise under the Khelo India Scheme in this Ministry. The details of funds allocated and expenditure incurred under Khelo India Scheme, since 2020 are as under:

(amount in ₹ crore)

Financial Year	Funds allocated	Expenditure incurred
2020-21	328.77	338.06
2021-22	869.00	764.29
2022-23	600.00	596.39
2023-24	880.00	872.20
2024-25	746.54	620.75

The Khelo India Scheme is demand-driven under which financial assistance is considered for proposals received from State/ Union Territory Governments and eligible entities based on clear criteria, including the completeness of the proposal, its technical feasibility and the availability of funds.
